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- Manufacture of H.T. Insulators and other cermic products
- 5. Production of man-made Fibre
- 6. Production of Welding Transformers

Detailed proposals are awaited.

Irrigation Projects in Pondicherry

4074. Shri Ku. Sivapparaghassan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Pondicherry have asked for an allocation of Rs. 30 crores for irrigation projects in the State during the Fourth Five Year Plan; and

(b) if so, the reaction of Government thereto?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No. Government of Pondicherry have proposed in their Preliminary Memorandum on Fourth Five Year Plan Rs. 22 lakhs for Irrigation Schemes.

(b) The allocations for the Fourth Five Year Plan are yet to be decided.

Tribal Development Blocks in Pondicherry

4075. Shri Ku. Sivapparaghassan: Will the Minister of Planning and Social Welfare be pleased to state:

(a) the percentage of Tribal cadres employed in each of the Tribal Development Blocks of Pondicherry;

(b) whether the percentage is satisfactory; and

(c) if not, the steps taken in the matter?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) There are no Tribal Development Blocks in Pondicherry.

(b) and (c). Do not arise.

Backward Classes in Pondicherry

4076. Shri Ku. Sivapparaghassan: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that certain categories of people are classified as backward and most backward in Pondicherry;

(b) if so, their strength, categorywise; and

(c) whether any facility or concession is given to them?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrashekhar): (a) to (c). The information is being collected and will be placed on the Table of the House as soon as received.

दिल्ली से जब्त की गई लोह की चादरें

4077. श्री सोलंकी : क्या वित्त मंत्री यहबताने की क्रपा करेंगे कि :

(क) क्या यह सच है कि 11 प्रगस्त 1966 को दिल्ली में 1 लाख रुपये के मूल्य की लोहे की चादरें जब्त की गई हैं ;

(ख) यदि हां, तो कितने व्यक्तियों के विरुद्ध कार्यवाही की गई है ; ग्रौर

(ग) उनके विरुद्ध क्या कार्यवाही की गई है ?

वित्त संत्री (श्री जचीन्द्र चौघरी) : (क) से (ग). 6 ग्रौर 10 ग्रगस्त 1966 को दिल्ली प्रशासन के ग्रफसरों द्वारा दिल्ली के 35 व्यापारियों के व्यापार-स्थानों पर छापे मारे गये ग्रौर उद्योगों का रद्दी माल, टीनप्लेटों, टीनप्लेटों का रद्दी माल पकड़ा गया । जिसमें टीन प्लेटों का रद्दी माल 6 लाख रुपये मूल्य का है । 35 व्यक्ति गिरफ्तार किये गये ग्रौर बाद में जमानत पर छोड़ दिये गये । मामले की जांच पड़ताल चल रही है ।